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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 13/58,59/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017

Name of the Company:

M. Kondappa

V/s.

Symphony Ltd. & Ors.

Section of the Companies Act:

Section 58,59 of the Companies Act, 2013

1. Rahul SAMASRABUDD- PLS PETIFNOMER RIGHTS

1. Nanavati

2. Mrs Vaibhavi Nanavati Advocate Respondent No. 1 V.D. Nanavati

3. Ms. Prochiti Shah Advocate Gands

4 and 5

ORDER

Learned PCS Mr. Rahul Sahasrabuddhe present for Petitioner. Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah present for Respondents no. 1, 4 and 5. None present for Respondents no. 2 and 3.

Learned counsel appearing for petitioner requested this Tribunal to order notice to Respondents no. 2 and 3.

Petitioner is directed to serve a notice on Respondents no. 2 and 3 asking them to appear before this Tribunal as in person or through professional on 21.04.2017 and file proof of service before this Tribunal within two weeks.

List the matter on 21.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of March, 2017.